

THE GAUHATI HIGH COURT AT GUWAHATI

(The HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,
TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th February, 2012.

No. HC.VII-143/Pt-I/2011/ 812 /A # # Hon'ble High Court has been pleased to direct the following Library Staff/ in-charge of Library of the Sub-ordinate Courts of Assam to attend the training programme for 'Library Management' to be conducted by the Gauhati High Court, w.e.f. 14th February, 2012 to 16th February, 2012 at Gauhati High Court, Guwahati.

The participant staff are further directed to report before the Librarian-cum-Research Officer of Gauhati High Court at 10 A.M. on 14th February, 2012.

The participant staff except the staff of Kamrup district will be entitled to TA & DA as admissible under the Rules.

Sl.No	Name of Staff	Designation
1.	Sri Mohsin Hussain	U.D.A., Office of the District & Sessions Judge, Dibrugarh.
2.	Sri Gokul Ch. Roy	Head Asstt., Office of the District & Sessions Judge, Goalpara
3.	Sri Khagendra Saikia	L.D.A., Office of the District & Sessions Judge, Darrang.
4.	Smti Ranjita Baruah	L.D.A., Office of the District & Sessions Judge, Dhemaji
5.	Sri Rupam Kumar Sarma	L.D.A.-cum-Library in-Charge, Office of the District & Sessions Judge, Nagaon
6.	Sri Baga Ram Deka	Copyist, Office of the Chief Judicial Magistrate, Morigaon.

Further, the participant staff are directed to furnish the feedback report on completion of their training programme to this Registry immediately.

By order,

Sd/- Shri A. Borthakur

REGISTRAR(VIGILANCE)